

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF OCEAN HARVEST FISHERIES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	OCEAN HARVEST FISHERIES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	04/03/1987
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, MUMBAI.
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U65990MH1987PTC042777
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	JEHANGIR VILLA 107 NATHALAL PARIKH MARG COLABA MUMBAI Mumbai City MH 400005 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	15/09/2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. HARESH BABULAL SHAH 1 st FLOOR, MATRUCHAYA BUILDING, PLOT NO. 27, MITRAMANDAL COLONY, PARVATI, PUNE-411009 haresh.mergersindia@gmail.com + 91 20 29510767 IBBI/IPA-001/IP-P00378/2017-18/10635
8.	LAST DATE FOR SUBMISSION OF CLAIMS	15/10/2021

Notice is hereby given that the **Ocean Harvest Fisheries Private Limited** has commenced voluntary liquidation on 15th September 2021.

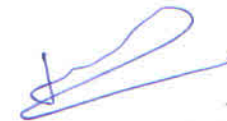
The stakeholders of **Ocean Harvest Fisheries Private Limited** are hereby called upon to submit a proof of their claims, on or before 15th October 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronics means only. All other stakeholders may submit the Proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 16.09.2021

Place: Pune



Mr. Haresh Babulal Shah
Liquidator

IBBI/IPA-001/IP-P00378/2017-18/10635